

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI.

REGN. NO. OA 990/87

Dated: 20.7.87

Dr. P. Srinivasulu & others ..... Applicants

Vs.

Union of India & others ..... Respondents

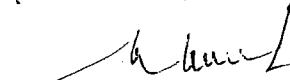
Coram: Hon'ble Mr. Justice J.D.Jain, Vice Chairman  
Hon'ble Mr. Kaushal Kumar, Member

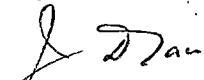
For the Applicants ..... S/Shri B.D.Sharma and  
D.P.Malhotra, counsel

For the Respondents ..... None

( Judgement of the Bench delivered by Hon'ble  
Mr. Justice J.D.Jain, Vice Chairman)

Admittedly the Respondents have not yet drawn up any seniority list or given any finding regarding length of service of the applicants for the purpose of seniority. The applicants have not <sup>got-</sup> given any cause of action as on today. The application is pre-mature and is accordingly dismissed.

  
( Kaushal Kumar)  
Member  
20.7.87

  
( J.D.Jain)  
Vice Chairman  
20.7.87